

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P NO.(IB)-49(PB)/2017  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)



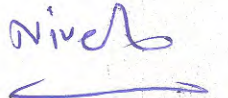
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY:

Pacific Maintenance Services Pvt. Ltd.  
V/s  
JDS Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 9 of insolvency and Bankruptcy Code 2016

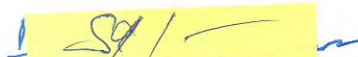
S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE


1	PULKIT DEORA Adv.	CORPORATE DEBTOR	RESPONDENT	
2	Navin Kumar Adv	Petitioner		
3	Nivesh Kumar (Adv)	Petitioner		

**ORDER**

Learned Counsel for the respondent represent that reply has been filed as directed by this Tribunal on 13.04.2017 and copy of the same has been made available to the Learned Counsel for the petitioner. The said reply is not readily available. The matter is posted for 21.04.2017 for placing the same on record for further hearing.

List the matter on 21.04.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)